

Water Supply Scheme in Assam

2560. SHRI UDDHAR BARMAN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Assam has submitted any proposal for improvement of water supply in various district with financial assistance from World Bank and other foreign institutions;

(b) if so, the major features thereof and the total cost involved;

(c) whether the Union Government propose to pursue these projects with World Bank and other institutions; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (SHRI P.K. THUNGON): (a) and (b) The Government of Assam had submitted proposals for Water Supply Schemes in Greater Guwahati and Greater Jorhat in 1992 for consideration under multi-lateral/bilateral assistance. The Greater Guwahati Water Supply Scheme was to be implemented in three phases at a total cost of Rs.154.28 crores. Similarly the Greater Jorhat Water Supply scheme was to be implemented in two phases at a total cost of Rs.29.10 crores.

(c) and (d) The project reports were scrutinised by the CPHEEO and the State Government was requested to clarify certain issues with respect to plan provisions, capacity building, sustainability of the project and other related issues in October, 1993. The matter is pending with the State Government since then.

Conversion of Leasehold into Freehold

2561. SHRI KRISHAN DUTT SULTANPURI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the reply given to Unstarred Question No.7605 on May 29, 1995 and state :

(a) whether Government have since decided upon a modified scheme in the matter as directed by the Delhi High Court;

(b) if so, the details of the same; and

(c) if not, the reasons for the delay as the date specified by the Court for modification was September 30, 1994?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) to (c). Modifications in the scheme of leasehold tenure of land into freehold have been considered by the Cabinet. Modified orders are being issued.

Night Shelters and Sanitation Under NRY in Maharashtra

2562. SHRI ANNA JOSHI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of schemes approved by the Union Government under the Nehru Rozgar Yojana for providing night shelters and sanitation facilities to the pavement dwellers in Maharashtra state during the last three years; and

(b) the details of Central assistance released scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) and (b) the Nehru Rozgar Yojana does not provide for night shelter and sanitation facilities to pavement dwellers. There is, however, another Central Scheme for provision of night shelter and sanitation facilities for urban footpath dwellers, under which, during the last three years i.e. 1992-93, 1993-94, 1994-95, HUDCO has sanctioned 15 projects in Maharashtra. The schemes-wise details of Central subsidy sanctioned for these projects are as follows :

SCHEME -CONSTRUCTION OF PAY & USE TOILETS

S.NO.	Name of City	Subsidy sanctioned (Rs. lakhs)
1.	Bhiwandi	12.16
2.	Gondia	23.24
3.	Kalyan	14.48
4.	Dhule	28.00
5.	Jalgaon	9.66
6.	Gondia	1.68
7.	Chopda	42.00
8.	Shirpur	28.00
9.	Kopargan	21.00
10.	Bombay	180.18
11.	Latur	75.60
12.	Srirampur (Ahemaadnagar)	42.00
13.	Pune	20.30
14.	Parbhani	56.00
15.	Dhule	28.00